नियत्नक महालेखापरीक्षक की टिप्पणियों | सहित ।

Reference to

(ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. For (i) and (ii) *See* No. LT-1460/74.1

## Annual Report and Accounts (1972-73) of the Rural Electrification Corporation Limited and related papers

प्रो० सिद्धेश्वर प्रसाद : श्रोमन्, मैं निम्नलिखित पत्र भी सभापटल पर रखता हं ---

 1972-73 南 वर्ष के লিए इलेक्टिफिकेणन रुरल कारपोरेशन लिमिटेड का चौथा वाषिक प्रतिवेदन और लेखे. लेखापरीक्षकों लेखों 47 के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

 (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. For (i) and (ii) See No. LT-6461/74.]

### Ninth Valuation Report of the Life Insurance Corporation of India

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHAT-GI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ninth Valuation Report of the Life Insurance Corporation of India as at 31st March, 1973, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. *See* No. LT-6431/74.]

#### Notification and related papers

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Mi-*I* 

S-6 R.S.S./74

nistry of Finance (Department of Revenue and Insurance) Notification GSR No. 118 (E), dated the 4th March, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. *See* No. LT-6511/74.]

# The Economic Offences (Inapplicability of Limitation) Bill, 1974

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to move for leave to introduce a Bill to provide for the inapplicability of the provisions of Chapter XXXVI of the Code of Criminal Procedure, 1973, to certain economic offences.

*The question was put and the mo\* tion was adopted.* 

SHRI K. R. GANESH: Sir. I introduce the Bill.

# REFERENCE TO INCIDENTS IN BIHAR

श्री सीताराम सिंह (बिहार) : सभापति महोदय, अत्यंत खेद के साथ कहना चाहता हं कि जो कल घटना पटना में घटी है। भयंकर है, शर्मनाक है और है जनतंत्र विरोधी। वहां सेना को बुला लिया गया है 1 कितने ही राजण्ड गोलियां चलीं है। दर्जनों लोग मारे गये हैं और कितने ही मकानों को जलाया गया है। यहां तक कि वहां की विधान सभा के अन्दर भी गोली चली है। वहां का वात(वरण अशांत है। हम चाहेंगे यहां सरकार पटना की स्थिति पर बयान दे और तत्काल वहां का मंत्रिमंडल, जो भ्रष्ट मंत्रिमंडल है, उसको भंग किया जाए और हम चाहेंगे कि संसद की सर्वदलीय समिति इस घटना जांच करे और सही-सही जानकारी. की सदन को दे, देश को दे।

श्री सीताराम सिंह]

श्रोमन्, चाहे पटना हो, गुजरात हो चाहे देण का कोई भी भाग हो, वहां एकाएक घटनाएं नहीं घटती है। इसी तरह से महाभारत को भो कोई एकाएक घटना नहीं थी उसके पीछे अनेकों घट-नाएं काम कर रही थीं। उसी तरह से आज 26 वर्ष की आजादी के बाद, सरकार की गलत नीतियों कि चलते जो घटना पूरे देश में घट रही है उसका लाजमी नतीजा हम को और आपको भोगना पड़ता है।

श्रीमन्, मैं कहनां चाहतां हूं सत्तारुढ़ दल के मित्रों से कि क्या आसान तरीका आपने निकाला है--भखमरों का इलाज मोली. लाठी, अञ्चगैस और जल । यह इतिहास साक्षी है कि भूख को कोई लाठो, गोलो से नहीं दबा पाया है और न अभा दबा पाएंगे। हम चाहेंगे--आपके झाथ में सत्त। है-अाप सर्व विरोधी दल के लोगों का अउने विज्वास में लेकर कोई ऐसा इंतजाम इस देश के लिए करें कि जनतंत्र कायम रहे। अगर जनतंत्र कायम नहीं रहेगा तो अप कहां रहेंगे और हम कहां रहेंगे, कहना महिकल है, श्रीमन् ।

श्रोमन्, यहां पर जो घटनाएं होती हैं— रेडियो, अखबार भी उसे दबा जाते हैं। लगता है कोई निर्देश इस सरकार का है। रात मैं डेढ़ घंटे तक पटना के लिए टेलीफोन निलाता रहा, हमेशा यही जवाब आया कि लाइन डाऊन है। रात भर कोई खबर नहीं मिलो।

जो इस देश की शर्मनाक घटना है उससे हम चिन्तित है और हम चाहते हैं कि सदन के लोग इस पर विचार करें और माननीय सदस्यों की, हम चाहेंगे कि एक संसदीय समिति घटित की जाए और तत्काल पटना की घटना की जांच

) को जाए और वहा के मंत्रिमंडल को भंग किया जाए ...

श्री सभापति : अप कह चुके हैं।

श्री सीताराम सिंह : यह कब तक चलता रहेगा । हमको यह जानकारी मिली है कि श्री एल० एन० मिश्र नहीं चाहते हैं कि गरुफूर मंत्रिमंडल चले, क्योंकि वह अग्ने भाई को मुख्य मंत्रो बनाना चाहते हैं और इन्टरनल गड़बड़ वह करा रहे हैं, यह हमारी जानकारी है ।

DR. K. MATHEW KURIAN (Kerala): Mr. Chairman, we . would like to give the same expression of sympathy and 1 associate myself with the sentiments expressed by Shri Sita-ram Singh.

SHRI MONORANJAN ROY (West Bengal) : Sir, oh behalf of my party...

MR. CHAIRMAN: I have' not called you, Mr. Monoranjan Roy. Mr. Advani.

SHRI LAL K. ADVANI (Delhi) : Mr. Chairman, through you I would like to draw the attention of the Gov-vernment as well as this House to the situation in Bihar today which I think is explosive and which is pregnant with incendiary possibility. Of course, I do not want to repeat what has appeared in the Press today about the events of yesterday in which five people have been killed and two days back seven people were shot dead in Bettiah. I am not going into details. But, Sir, I think that there is need to understand the nature of this upsurge in Bihar. This is not an isolated incident. There was an attempt even in Gujarat to present the whole situation as if it is a local phenomenon. It should be understood that today the youth is literally boiling with anger and indignation at whatever is happening there.

Sir, the agitation is based upon four planks—soaring prices, mounting unemployment with which they are directly related, scarcity of essential commodities and corruption. These are the four issues on which the youih of Bihar are feeling agitated and in respect of which they had announced that they are going to stage a peaceful demonstration in front of the State Assembly.

Sir, I have seen a report in the Searchlight of March 16, with which hon'ble Minister here and the Central Government is connected. 1 would like the Government to explain whether this is true because it gives as headline on the front page saying :

"Centre asked Bihar to deal firmly with students". This is a kind of directive issued by the Government of India to the State Government how it should deal with the potential student unrest that is brewing there. Sir. 1 am of the view that in a situation of the present kind the word "firmly" is only a synonym for repression and they gave a clear cheque,, a clean certificate to the Ghafoor Government to shoot the students if they indulge in any kind of agitation. Sir, I think that this was one of \*he crucial errors in the dealing of the Gujarat situation. I would like to point out another error but the first error was that the Government thought that repression can crush a popular movement. This was a popular movement in Gujarat and a mass upsurge of the people spearheaded by the youth and the Government thought that by taking recourse to firing, to curfew orders, to lathi charges, to teargas shelling, the agitation could be suppressed. And I am afraid the same mistake, the same blunder, the same bungles are going to be repeated in Bihar. Gujarat, I am of the view, was a classic instance of how a public agitation should not be handled by the Government, and if the Government is bound upon repeating the same bungle, I am sorry

to predict that what happened in Guja\* rat is going to be repeated in Bihar whether we like it or not.

Sir, the Gujarat students, who demonstrated yesterday, raised the key slogan saying ... गजरात की जीत

gilRI" (Interruption by Shri Harsh Deo Malaviya) आपको परेशानी क्यों आ रही है ? सारा देश परेशान है, आपकी अकेले परेशानी नहीं है....

एक माननीय सदस्यः अपकी पार्टी वाले यह सब कर रहे हैं।

श्री जगदीश प्रसाद माथुर (राजस्थान) : आपने ताकत हमारी मान ली । (Interruption)

भी लाल आडवाणी : उनका नारा था : गुजरात की जीत हमारी है अब बिहार की वारी है। यह ठीक है कि उनको अच्छा लगा कि उन्होंने यह स्लोगन ले लिया । लेकिन मेरा यह निश्चित मत है कि कोई कहीं पर भी गजरात की योजना नहीं बना रहा है ... Let no one be under any mistake that one is planning another Gujarat in the country or any part of the country. If the Government, however, continues to indulge in this bungling, if it fails to give to the people their minimum requirements of food and raiment and employment, then I am afraid, whether we like it or not, Gujarat is going to recur everywhere. And this is not what I who belong to the Opposition alone say. 1 have before me the Indian Nation also of Patna. It is not an Opposition paper. It does not support the Opposition. It generally supports the Government.

SHRI YOGENDRA SHARMA (Bihar) : Its Editor belongs to your party.

SHRI LAL K. ADVANI: This is news for me. Anyway the Indian Nation of March 14-reads—I quote: "Congress legislators, be they

ministerialists or dissidents, have

136

[Shri Lai K. Advanij rightly told Chief Minister Ghafoor that what is happening in Gujarat may happen in Bihar also if the Gov-vernment does not take effective steps to check price rise, hoarding, profiteering, adulteration, etc. Opposition parties and detached people have also been giving this warning to the Government but that was dismissed as politically motivated. Is the warning given by the Congress legislators also politically motivated?-it is asked. In fact, among the forces that are at work to cut at the root of the Government. Chief Minister Ghafoor should also include Congressmen, whether Ministers or ordinary members of the party, who shield corrupt officials and black-marketeers. If only they withdraw their powerful protection to the enemies of the people, the situation would start improving in Bihar as price scarcity rise or of essential commodities in this State is. to a great extent, a man-made crisis."

Reference to

Sir, it is, therefore, that I say that this mistake of repression, first of all, should not be repeated. The second mistake committed in Gujarat was the failure of the Government to realise that what was happening in Gujarat was not a political movement. You blamed it on the Jan Sangh. It was not a Jan Sangh movement. You blamed it on the Marxists. It was not a Marxist movement. The Chief Minister of Gujarat blamed it on his opponents in the Congress. It was not a Congress rebel movement. It was a mass movement and the failure to realise this made you all along try to make scapegoats of your political adversaries. You arrested so many of Jan Sangh workers, Communist workers and Socialist workers under the MISA. This morning's report tells me that the ex-Chief Minister of Bihar, Mr. Karpoori Thakur, the Vice-President of Bihar Jan Sangh, Mr. Thakur

Prasad and our ex-Minister and present MLC, Mr. Sarangi, have been arrested. So I think that the second mistake was the failure to realise that this is a vouth movement basically and it is not a political party-inspired movement. You are trying to blame it on those people, I tell you. whose co-operation vou should secure in restoring normalcy to the situation. And you are putting those people in jail; you are putting them behind the bars. Therefore, Sir, through you, I would plead with the Government not to allow Gujarat to be repeated there. Gujarat, after all, had a lesson. And the lesson was that if the Government fails to provide to the common man his minimum requirements of a nomal, decent life, then a majority in the legislature is not going to protect the powers that be from the wrath of the people. This leison should be drawn. And then because the Army has been called out in Patna, it is no longer a State issue. It is an issue in which the Central Government should feel directly involved. Therefore, the Home Minister should come out with a full statement on the events that have happened in Bihar. After all, the students there are agitated over the fact that during the last 12 years there have been a number of enquiry committees pertaining to educational matters-and the latest one was the Jaffar Hussain Committee-and all those are gathering dust in the reports offices the Education Ministry; of they are not being implemented. These are very pertinent issues. I would appeal to the Government to come forth with a full statement on the situation in Bihar. Also I would request you to allow a full-fledged debate in this House on the Bihar situation.

SHRI MONORANJAN ROY (West Bengal): Sir, it is most unfortunate that such a serious situation has taken place in Patna yesterday. But it has been developing for the last one week in Betia. Muzaffarpur and other parts

## 137 Reference to

of Bihar. Firing upon the agitating students has been resorted to. The students started the agitation not for their own issues but particularly on the question of high prices and non-availability of food. These two questions are the questions of the people of India as a whole excepting a few, handful, privileged classes, a handful of hoarders, jotedars, a handful of monopolists and profiteers. Excepting them, the question of high prices, the question of food shortage and the like are the questions for the entire people of India. After Gujarat, Bihar started the agitation. In the last 26 years we have never known anything except the repression let loose by the Government on the people. Here again now the situation has taken a very stormy turn in Patna. If anyone thinks that it is the anti-social elements thai are doing the mischief, he is in a fools' paradise. You want to befool the the people of the entire country as you tried to befool the people of Gujarat when they went on an agitation. In spite of your repression they did not stop their agitation. A similar situation is arising in Patna today. The newspapers say that there is no administration at all there and that it is confined to the Secretariat only. Unheard of things are taking place. Firings, shootings, are taking place inside the House and in the balcony of the House. It is for the first time in the history of Indian democracy, it is for the first time in the history of Indian independence, that such firings are taking place inside the Assembly Chamber. In spite of it, I am surprised that the Home Ministry has refused to come out with a statement yet. I do not know what made them to sit quiet. We do not know what is happening today. We are interested in knowing the developments that are taking place in Bihar. There is no word of condemnation from the Government of the firing that is taking place there, there is no word of condemnation of the attitude of the administration there. You are just sitting tight depending upon repression, repression, alone let loose on the people. I do not know how many people they will kill, the people who are starving today, the people who do not get any food. And we get only big statements from the Prime Minister that the people of India are accepting this starvation, this privation, and all that. She is saying that the people are accepting all this and there is no agitation; so she is very happy. Now this has added to the factional fight within the Congress, and it is adding fuel to the fire. That was so in Gujarat of which we shall talk more during the discussion on that Bill...

iicidents in Bihar

MR. CHAIRMAN: You have said enough. Please sit down.

SHRI MONORANJAN ROY: Sir, we have failed to condemn the attitude of the administration there. Therefore, in protest against this firing and there being no statement coming out from the Home Ministry, we the Members of our party are walking out from the House.

# (At this stage some hon. Members left the Chamber.)

श्री योगेंद्र शर्मा : श्रीमन्, 18 मार्च का दिवस पटना के इतिहास में काला दिवस समझा जायेगा जबकि कुछ आनन्दमार्गी, कुछ आर० एस० एस० और कुछ दूसरे समाजविरोधी तत्व दोन्तीन बसों को अपने कब्जे में कर पूरी आजादी के साथ मकानों को लूटते रहे, उनमें आग लगाते रहे हैं (Interruption) - उन्हीं लोगों ने जिन्होंने पटना की जनता के साथ, पटना के नागरिकों के जीवन के साथ लूटपाट और आग-जनी का यह कांड किया (Interruption) कहा जाता है कि ये लोग आम विद्याधियों के गुस्से का इजहार कर रहे थे (Interruption) आम विद्यार्थी शान्त थे, ये तो दो-तीन सौ सगठित स्नियोजित आर० एन० एस० और आनन्दमार्गी

# [ओ योगेंद्र शर्मा]

गुन्डे थे जिन्होंने पटना को रेनसेक किया । आम विद्यार्थियों का उससे कोई ताल्ल्क नहीं था । हमारी सबसे बड़ी शिकायत यह है कि जब पटना में ये लोग लुट रहे थे, पटना में आग लगा रहे थे उस समय बिहार का प्रशासन विल्कूल पंगु बना हआ था। विलकूल पैरेलाइज था, एक ऐसा पैरेलैसिस हमने कभी भी किसी भी सरकार का नहीं देखा । यदि बह पैरेलिसिस नहीं होता तो पटना के जनजीवन और पटना के नागरिक जीवन के साथ इन फासिस्टों और साम्प्रदायिक गन्डों ने जो कल किया वह नहीं हो सकता था। वहां की जनता में भीषण असन्तोव है । जिस तरह से पर देश में महंगाई से, अभाव से, बेरोजगारी से असन्तोष है, बिहार में भी वह असन्तोष है । बिहार की जनता को भी असन्तोष है। बिहार के विद्यार्थियों को भी असन्तोब है। लेकिन उस असन्तोष को दर करने का तरीका शान्तिपूर्ण जनतांत्रिक आन्दोलन से होना चाहिये न कि इस तरह की गण्ड।गदी, लुटपाट, आगजनी से । अगर इसको होने दिया जाएगा तो पुरा देश जल जनएगा। इसमें ये जनसंघ के भाई सनियोजित ढंग से शरीक थे।

## (Interruption)

श्रीमन्, मैं आपको याद दिलाना चाहता हूं कि कुछ दिन पहले इन फासिस्ट संगठन के सबसे बड़े आचार्य जिनको आनन्द मूर्ति जी कहते हैं और जो जेल में बन्द थे, उनकी हमदर्दी में जनसंघ के नेता, संगठन कांग्रेस के नेता, सोणलिस्ट पार्टी के नेताओं ने सम्मिलित बयान दिया कि इनको जहर दिया जा रहा है।

श्रीमान सिंह वर्मा (उत्तर प्रदेग) : इनके रिश्तेदार हैं ।

# (Interruption)

श्री योगेंद्र शर्माः ये विदेशो एजेसियों का काम करते हैं। राजनीतिक हत्याओं की योजना बनाते हैं और राजनीतिक हत्याओं की योजना ऐसी बनाते हैं जिसमें यूरे देश से जनतंत्र का सफाया ही जाए। इन तत्वों के समर्थक लोगों ने उन आनन्द-मागियों के उसलों पर चलकर पूरे शहर को रैनसँक किया। श्री सभापति : शर्मा जी, बहत हो गया। भी योगेंद्र शर्मा : श्रीमन, कुछ दिन पहले गया में इनका सम्मेलन हुआ और वहां इन्होंने योजना बनाई । सैंकडों आर० एस० एस० के नौजवानों को इन्होंने पटना भेजा। वे विद्यार्थी नहीं थे, संगठित आर० एस० एस० के लोग थे और पुरे विहार में उनसे कहा गया कि आग लगा दो और उस जाग में प्रगतिशील, जनवाद और समाजवाद को स्वाहा कर दो । हम इनके मनसूबे नहीं होने देंगे । मैं बता देना चाहता हं कि पटना में जो कुछ हआ उसका कोई सम्बन्ध गजरात से नहीं है। यहां तो कुछ मुट्ठी भर संगठित, साम्प्रदायिक गुण्डों की हरकतें हैं और मेरी णिकायत है बिहार सरकार से कि जब तक इनका मुकाबला नहीं किया जाएगा तब तक स्थिति का सामना नहीं किया जा सकता ।

# (Interruption)

वहां पर सामाजिक परिवर्तन होना चाहिये और वहां के तमाम प्रगतिमोल जनतांकिक तत्वों को एकबढ होकर इन फासिस्ट गुण्डों का मुकाबला करना चाहिये ताकि बिहार को बचाया जाय और बिहार की जनता को राहत मिल सके।

श्री जगवींश प्रसाद माथुर: सर्चलाइट को किसने जलवाय। ?

## (Interruption)

वी समापति : श्री महावीर त्यागी ।

श्री महावीर त्थागी (उत्तर प्रदेश): मैं बहुत मध्यूस हूं । मुझको देश का भविष्य बहुत अंधेरा दिखाई देता है ओर इसकी सबसे बड़ी जिम्मेदारी गवर्नमेंट पर है । गवर्नमेंट को समय से पहले सोचना चाहिये कि क्या होने जा रहा है । अगर पहले से इंतजाम किया जाता तो यह भयंकर दशा जो गुजरात में हुई और अब बिहार में हो रही है यह अवोई ड की जा सकतो थो । मुझे अफसोस है कि गवर्नमेंट ने अभी तक इस मयंकर परिस्थिति को दर करने के लिये कोई ऐसा प्रेक्टिकल

काम नहीं किया जिससे लोगों को संतोष हो जाए या तसल्ली हो जाए । बहरहाल, मैं यह विच्यास दिलाता हं बवर्नमेंट को कि जो देशभक्त पार्टियां हैं उनके चाहे कितने ही मतभेद गवर्नमेंट से हों, देश के अन्दर शांति स्थापित करने में वह परी तरह सहमत हैं क्योंकि कोई भी देशभक्त पार्टी यह प्रचन्द नहीं करेगी कि देश के अन्दर कोलाहल हो, देश के अन्दर ला एंड आईर न रहेतो क्या रहेगा ? क्या मकानों को जलाना कोई पार्टी पसन्द करेगी, क्या बसों का जलाना, रेलवे का जलाना, कोई भी देशभक्त पार्टी पसन्द कर सकती है? सारी पार्टियां इस मामले में एक है कि यह वायलेंस रुकनी चाहिये, लेकिन मुझे अफसोस है गवनंमेंट की नाकाम-याबी पर. और उसके हल्केपन पर कि वह इसको अपनी प्रेस्टोज का क्वेण्चन बनाती है। कम से कम अमन कायम करने के लिये उन का फर्ज था कि जो देशभक्त पार्टियां हैं उनका सहयोग ले कर वहां अमन कायम करते। कहीं भी बंदक के जरिये से अमन कायम नहीं हो सकता और में गवर्नमेंट को वार्न करना चाहता ह । मैं बचपन में , पहली ग्रेट वार में ईरान गया था और मेरा कोर्टमार्श्वल हुआ था जब मैने इस्तीफा दिया था। फर्स्ट ग्रेट बार में मेरा मिलिटरी से बहत नजदीक का ताल्लक रहा है। फिर मिनिस्ट्री के जमाने में भी डिफेंस से मेरा ताल्लक रहा है। मैं अपनी मिलिटरी की तरफ से यह बताना चाहता ह कि अगर गवर्नमेंट का यह ख्याल है कि फौं बला कर पब्लिक को रोका जायगा तो बह गलतफहमी में है । यह हमारी देशभक्त मिलिटरी, जिस पर सारे हिन्द्स्तान को गर्व है अंग्रेजों के वक्त में भी खाली हाथ आदमियों पर जब उसको गोली चलाने का आईर दिया जाता था तो उसके हिन्दस्तानी सिपाहियों ने गोली चलाने से मना कर दिया था। नेवी का रिवोल्ट आप को याद होगा। मिलिटरी खाली हाथ आदमियों पर गोली नहीं चलायेगी। अगर आप का ख्याल है कि प्राइम मिनिस्टर या डिफोंस मिनिस्टर हक्म दे देंगे और उनके हक्म

पर आर्मी बंदूक चला देगी तो यह बहादुर आर्मी उन खाली हाथ आदमियों पर गोली नहीं जलायेगी और तुम रोओगे और पछताओगे उस समय जब मिलिटरी रिवोल्ट कर देगी ।

SHRI M. R. KRISHNA (Andhra Pradesh): Sir, this is very serious.

MR. CHAIRMAN : Please sit down.

SHRI M. R. KRISHNA : 1 won't sit down, Sir.

MR. CHAIRMAN : You will have lo. Otherwise I will ask you to withdraw.

SHRI M. R. KRISHNA : Sir, this is very serious. He has said something about the Defence forces. He cannot spread indiscipline amongst the members of the Defence forces...

MR. CHAIRMAN : Please sit down.

SHRI M. R. KRISHNA : They are disciplined people and they will have to abide by the instructions.

MR. CHAIRMAN : You have said that. Please sit down.

श्री महावीर स्थागी : मैं यह अर्ज करना चाहता हूं कि हमारी मिलिटरी की एक डिग्निटी है। अपने भारत की आर्मी की एक डिग्निटी है, आर्मी का एक रिवाज है कि हाथ उठा देने पर वह कहीं गोली नहीं चलाती । ऐसा करना उनकी डिसिप्लिन वे खिलाफ है। जो खामोश, है, जो निहल्ये हैं, ऐसे निहल्ये आदमियों पर हमारी बहादुर फौज गोलियां नहीं चला सकेगी इंसलिये आद किसी गलतफहमी में न रहें।

श्र**ी सभापति**ः अभ्य कह चुके । अब आप खत्म कीजिए ।

श्री महावीर त्यागी : इसलिये मेरी अर्ज यह है कि गोलियां चलाने के बजाय गवर्नमेंटे के लिये बेहतर तरीका यह है कि वहां के लोकल और बाअसर आदमियों को बुलाकर, नान-आफिशियल्स को बुला कर, चाहे वे किसी भी

# [श्रो महावीर त्यागी]

पार्टी के हों, उनको ब्लाकर उनसे बातचीत करें और वहां एक ऐसा एटमासफियर कियेट करे जिससे कि तमाम पार्टियां मिलकर वहां हो रही वायलेंस को रोकने की कोशिश कर सकें और फिर वहां शांति स्थापना की कोशिश करें। क्योंकि महात्मा गांधों के हिसाब से सत्याग्रह करने का अधिकार सबको है और जब जनता परेशान होगी तो वह लाजमी तौर पर सत्याग्रह करेगी। लेकिन उसे यह देखना चाहिये कि सत्याग्रह जान्तिमय ढंग से हो । सत्यांग्रह शांतिमय ढंग से किया जाना चाहिये । उसमें महानों को जलाना, दुकानों को लूटना नहीं होता चाहिये। यह सत्याग्रह को विरोधो चीजें हैं, महात्मा गांधी के उसलों के खिलाफ हैं इसलिये किसी आदमी को गाली देना तक वायलेंस है।

भी समापति : यह सब आप कह चुके हैं।

जी महाबीर त्यागी : मैं गवनंमेंट को सलाह देना चाहता हं कि गंभीर समस्याओं पर गवर्नमेंट अपने फाल्स मोगन आफ प्रेस्टीज पर न जाये और उसे चाहिये कि तमाम उन विरोधी दलों से, देशनक्तों से, जो शांतिप्रिय दल हैं, उनसे मिल कर वहां एक ऐसी आवोहवा का निर्माण करे, उसे वहां ऐसा एक वातावरण बनाना चाहिये कि जिस में वहां वायलेंस न हो सके और उसको रोक दिया जाय। ऐसा हान पर यह सब कुछ ठीक हो सकता है। लेकिन असली दिक्कत यह है कि जैसा कि हमारे आडवाणी जी ने बतलाया कि वहां अनइंम्पलायमेंट का सवाल है, फिर रोटी मिलने का सवाल है, चीजों की कीमत बढ़ गयी है और यह सब गवर्नमेंट की जिम्मेदारी है। इंफ्लेगन की वजह से यह सब चीजें हो रही हैं। इस को रोकने के लिये गवनमेंट को ड्रास्टिक स्टेप लेने च।हिये, लेकिन आज कुछ नहीं किया जा रहा है।

श्री समापतिः यह सब वातें आप कई दफा कह चुके हैं।

श्री महाबीर त्यागी : गवर्नमेंट में फजुलखर्ची रोकने के लिये आप कोई इंतजाम नहीं कर रहे हैं। तो इस चोज की तरफ आपको व्यान देना चाहिए । अपनी तरफ ध्यान देने के बजाय आपको जनता की तकलीकों को देखना चाहिये लेकिन अगर यही हाल चलता रहा तो गवर्नमेंट को हटाना पडेगा। और पब्लिक में रिवोल्ट होगा उसका रोकना मण्किल हो जायगा। मैं आज फिर बहुत विनम्पपूर्वक गवर्नमेंट से कहता हूं कि गवनमेंट की इजुजत कायम रखना हमारा सब का फर्ज है । अगर गवर्नमेंट की प्रेस्टीज नहीं है तो हिन्दस्तान में कुछ नहीं हो सकता । आज गवर्नमेंट के सरकारी अफसर भी रिवोल्ट कर रहे हैं। कम्पुनिस्ट पार्टी के लोगों ने खासकर, सरकारी अफसरों की ट्रेड युनियनें बना दी हैं, (Interruption) आपको बधाई हो आपकी पालिसी कामयाब हो रही है लेकिन गवनमें द तबाह हो रही है। में गवनमेंट से आग्रह करूंगा कि गवर्नमेंट अपनी तरफ ध्यान दे।

MR. CHAIRMAN : On this side 1 call only one Member, and that is Mr. Harsh Deo Malaviya...

SHRI AWADHESHWAR PRASAD SINHA CBihar): Sir, I also...

MR. CHAIRMAN : I cannot call two Members. He had raised his hand first... *[Interruptions]*. All right, since you come from Bihar I will call you after Mr. Chandrasekharan...

SHRI M. P. SHUKLA (Utter Pradesh) : Kindly give me some time, a few minutes. I seldom ever speak...

MR. CHAIRMAN : I am sorry. I can call only one Member. . .

SHRI M. P. SHUKLA : I have only once appealed to you. . .

MR. CHAIRMAN : 1 am sorry. You should have raised your hand first. Mr. Chandrasekharan.

# SHRI K. CHANDRASEKHARAN

<Kerala): Mr. Chairman, Sir, it is a very serious situation that has developed in Bihar during the last two days. Some of us expected very sincerely, Sir, the Home Minister to come before this hon. House and make a statement *suo motu* on the latest position in Bihar. But that has not been done. The Home Minister is also not in the House when this matter is being raised...

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS ,SHRI OM MEHTA): He is in Bihar...

SHRI K. CHANDRASEKHARAN : ...Even though his junior is here.

This business of calling out the army for every purpose which is now in some States in this country is going to humiliate the army itself. The army is likely to be in the same position as the -police find themselves in most of the States. Sir, a sense of desDair and discontentment is writ large now throughout the country. Gujarat is being repeated in Bihar. It will be nothing surprising if the situation in Bihar develops itself and repeats itself in many of the other States in the country. A sense •of complacency has come to be on the -Government. The Government is caught in the grip of a sense of complacency. I put it, Sir, that unless fundamental changes are made in the Government's economic and fiscal policies, Parliamentary democracy in this would be imperilled. country Sir, Parliamentary democracy is on trial to--day. It would appear ,Sir, from the reports and from what we have seen in Parliament itself and Legislative Assemblies that Parliamentarians and Legislators themselves are losing faith in the working of Parliamentary democracy. We found particularly during the last few months very, very little attendance in both the Rajva Sabha and the Lok Sabha. The position is the

same in most of the Legislative Assemblies in this country...

MR. CHAIRMAN : Now, this is not relevant to this. Kindly finish.

#### SHRI K. CHANDRASEKHARAN:

The Parliamentary system probably is on trial. It has been on trial in Gujarat. It is on trial in Bihar. And unless, therefore, Government bestows greater attention on all aspects of the people's problems, Bihar would be repeated in other Staies of the country.

MR. CHAIRMAN : Mr. Sinha. I have called you because you come from Bihar.

#### SHRI AWADHESHWAR PRASAD

SINHA: Sir, I rise to speak with a heavy heart; Yesterday I heard the news about what was happening there on the phone from my friends and this morning I read about it in the newspapers. Sir, last night I did not have even a wink of sleep even for a second. Though I am noi so old, it is now 56 years that I have given my all to the nation. 1 have neither wife nor children. The whole night I was thinking; I prayed; 1 read Gita. Did I do all this to see this day? It pains me, Sir. I am against nobody. I love everyone but, Sir, my heart is bleeding. I have no words to express my grief. Did Jawa-harlal Nehru build this democracy for this purpose? Did Gancfhiji bless democracy for this purpose? Sir, fte things that are being done, the things that are being said, they distress me. The Assembly was to be addressed by the Governor but they said that the Assembly will be gheraoed. This is not only anti-democratic, this is rot only pernicious, this is anti-national. If the police had stood in the way and let tht Governor go what was the harm in that? My friend in the Opposition said so many things but he does not know about Bihar. All the leaders of the opposition parties had boycoted the

# 147 inference to

# [Shri Awadheshwar Prasad Sinha.]

Governor's meeting just to please those who were staging the demonstration. Sir, here if you say, Sinha, you sit down, I will take my seat. If you say, you speak, I will speak. Sir, democracy requires national discipline, national character. But the students, who are they? Good, nice boys, lovable boys. What happened is this. Two days ago the Leader of the Anand Marg was interviewed by Shri A. B. Vajpayee and a conspiracy was hatched that things should be done.

में शिकार करेंगे । प्यारे विद्यार्थियों को सामने रख कर उनके कंधों पर बंदक चल।एंगे। हमको इस बात का दःख है, जो हमारे प्यार के, दुलार के, बच्चे थे जिनको हमें समझना था क्या करो क्या न करो, उनको अगर हम कहते हैं घर जलाओ, द्कान जलाओ तो क्या अंजाम होगा ? क्या जलाया गया ? होटला । क्या जलाया गया ? सरकारी मकान, बसें, दकानें । सबसे बडी बात, जैसे इस हाउस के आप सबसे बडे, देश के सिम्बल हैं, लेकिन आप के बाद इस हाऊस के सिम्बल सेकेटरी जनरल हैं। आज वहां हमारी असेम्ब्ली के सेक्रेटरी मिश्र जी का घर जला दिया गया। मेरे कलेजे में कितना दःख होगा। आप उसको समझ सकते हैं । हम अपने सामने यह देख रहें हैं कि देश की वे शक्तियां जो डेमोक्रेसी को खत्म करना चाहती हैं, जिस डेमोकसी को बड़ी मिहनत से बनाया गया. और मेरे दिल में इसने बड़ा दुख कभी नहीं होगा जब इमने अपने सबसे प्यारे, सबसे त्यागी और सबसे सच्चे दोस्त गोरे साहब को भी कहते देखा क जनात की प्कार को विद्याधियों ने वहां पर सना है। मेरे दिल में महसूस हआ कि मैं मर क्यों नहीं गया। ऐसे जब्द वेसे पवित्र आदमी के मंह से मने क्यों ?

तो बिङ्गर में जो हो रहा है, डेलिब्रेट तरीके से, डेमोकेबी के अगेल्ट हो रहा है। क्योंकि डेमाकेसी इलेबी तो सोबलिज्म भी चलेगा। सारा कामकाज ठप करने के लिये बड़े बड़े आढ़ती पैसा दे रहे हैं और सारा तमाणा हो रहा है। मैं गोरे जी जैसे लोगों से कहूंगा जिन्होंने और हमारे श्री त्यामी ने जिदगी भर त्याम किया। यह त्यागी कैसा है—यह ढोल पीटता था देहरादून में कि त्यागी का भाषण होगा, और ढोल पीट कर अलख जगाने वाला है। मैं उनके पांव पूजता हूं।

श्रीम्न, आज दुनिया को फख़् है आप जैसा आदमी जो अपनी प्रैंक्टिस में रहता, लाखों में कमाता। आप उसको लात मार कर इस जगह पर आए है ...

# श्री सभाषति : अब आप यह रहने दीजिए

श्री अवधेश्वर प्रसाद सिंह : दुनिया को आज आपके ऊपर फक है । जो डेमोक्नेसी की बुनियाद को खत्म करना चाहते हैं, जो पार्टी गवर्नर के एड्रैस को बायकाट करने के लिये कहती है, मैं उनको कहूंगा वे गणतंत्र के खिलाफ हैं। पटना में कोई मिलिट्री ने फायर नहीं किया । उन लोगों ने सड़कों पर परेड किया । पुलिस ने फायर किया, 3 आदमी मरे, लेकिन करोड़ों रु० की धन और संपल्ति जली है । मेरा ख्याल है कुछ इनसान भी जले होंगे । उनमें कुछ औरतें भी होंगी, शायद अस्पताल में हैं, वे भी मरी होंगी । बिहार में जो हो रहा है सोलह आना बर्वरता, सोलह-आना एन्टी डेमोक्रेटिक एन्टी नेशनल चीज हो रही है--न मोको न तोको चल्हे में झोको ।

They know that they will not come to power. "So, why these people should be in power? Let everything go to dogs". Sir. their entire effort is to bring chaos into the country. To tell you very frankly, Sir, had 1 not been at your feet, I would have perhaps last night gave up my life (*Interruption*) I would, therefore, beg of the hon. Members that this is not a party question. I am not going to blame any Party. Tt is a national question. The question is simple, whether we want democracy in this country or not. If you do not want democracy, you take *to* other ways. That is all right. We will succumb to that. But we will fight it out to the last of our breath.

SHRI MAHAVIR TYAGI: But the Government just comes in the way.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): It is natural, Sir, that the Members are expressing their concern about the incidents that are happening fti Pafna and other places in Bihar. But, unfortunately, we have not received any detailed report from the Government of Bihar about the incidents that have taken place at Patna yesterday. However, we had been in touch with them on telephone. From whatever we have been arJle to gather, through the telephone and from other sources of information, a wholly objectionable demonstration seeking to prevent the functioning. . .

SHRI LAL K. ADVANI : Sir, is it their version?

MR. CHAIRMAN : He said, (he information that he has received.

SHRI F. H. MOHSIN : Whatever information we have received on telephone and from some other sources also.

SHRI LAL K. ADVANI : So, it is the State Government's version.

SHRI F. H. MOHSIN : No. It is based on the State Government's information and that of ours also.

Sir, a wholly objectionable demonstration, seeking to prevent the functioning of the Legislature of Bihar, turned unruly and violent. A series of most-regrettable incidents of arson, loot and destruction of public and private property took place. The situation was so serious yesterday, as the hon. Members are aware, that the Home Minister decided to go to Patna himself to assess the situation personally. Sir, today he is there at Patna and he would make an assessment of the situation there and give his guidance also, if it is sought by the State Government. The Home Minister would return either today or tomorrow and would be able to make a more detailed report, if the Members so desire. But the attempt to prevent the legitimate transaction of business in the State Legislature is directed against the very roots of constitutional democracy and, therefore, it deserves unqualified condemnation from all quarters of this House. Sir, there may be some shortcomings about the non-availability of essential commodities and soaring prices which are everywhere throughout the country....

SHRI JAGDISH PRASAD MA-THUR: And corruption also.

SHRI F. H. MOHSIN : I do not say that corruption is not at all there. It may be...

SHRI JAGDISH PRASAD MA. THUR: The entire Gaffoor Ministry is corrupt You advise that Ministry to resign.

SHRI F. H. MOHSIN : I want to ask the hon. Members : Is it the way to get rid of those shortcomings? We will be helping in the creation of even more difficulties if the violence so continues. It will be very difficult to get the essential commodities and the prices of foodstuffs may also go up, and the people will be put to more difficulties. I would, therefore, request the co-operation of all the Members of this House to sec that violence is not resorted to.

SHRI MAN SINGH VARMA :. Repression creates violence. SHRI F. H. MOHSIN : Sir, of course, primarily it is the responsibility of the State Governments to maintain law and order. It is taking all steps to maintain law and order and they have sought the assistance of the Central forces, namely, of the C.R.P. and the B.S.F.

SHRI MAHAVIR TYAGI: Has the Government made any effort to take the influential local people into confidence and persuaded them to cooperate with the Government?

SHRI F. H. MOHSIN: We can have the detailed information only after the Home Minister's return from there.

SHRI MAHAVIR TYAGI : Sir, has the ...

MR. CHAIRMAN : I am not permitting any questions now.

SHRI F. H. MOHSIN : Sir, I can only appeal to hon. Members to help us in seeing that normalcy is restored and people do not resort to violence in order to get any of their grievances redressed. There are other democratic methods of getting the grievances redressed. As Mr. Yogendra Sharma and Mr. Tyagi and so many others have appealed, 1 hope all the Members of this House would cooperate in getting the normalcy in Patna and elsewhere restored. Thank you.

SHRI LAL K. ADVANI: Sir, we want a full statement from the hon. Home Minister when he returns to Delhi.

MR. CHAIRMAN : He has said that when the Home Minister returns he will make a statement.

SHRI LAL K. ADVANI: Sir, he has said that if the Members desire, he will make a statement. We want him to give a statement, when he returns.

### (Delegation of Powers) 152 Bill, 1974

## THE GUJARAT STATE LEGISLA-TURE (DELEGATION OF POWERS) BILL, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, on behalf of Shri Umashankar Dikshit I beg to move:

> "That the Bill to confer on the President the power of the Legislature of the State of Gujarat to make laws, be taken into consideration."

#### fTIie Vice-Chairman (Shri V. B. Raju) in the Chair]

Sir, the House is aware that in the Proclamation dated the 9th February, 1974. in relation to the State of Gujarat, the President has declared that the powers of the State Legislature shall be exercised by or under the authority of Parliament. However, in view of the otherwise busy schedule of the two Houses it would be difficult for the Parliament to deal with the various legislative measures that may be necessary in respect of the State, There would be a more difficult situation regarding emergent legislation. The Bill, therefore, seeks to confer on the President the power of the State Legislature to make laws in respect of the State.

It has been the normal practice to undertake such legislation in relation to the States under the President's Rule and the present Bill is on the usual lines. Provision has been made for the constitution of a Consultative Committee consisting of Members of Parliament in this regard. Provision has also been made to empower the Parliament to direct modifications in the laws made by the President, if considered necessary. I request the hon. House to accept the legislative proposal before us and to pass the Bill.

#### The question was proposed.